

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5911
ANSWERED ON:03.05.2010
CHARGES FOR USE OF AIRCRAFTS AND BOATS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is charging for the use of defence aircrafts and boats during the natural calamities;
- (b) if so, whether there is any proposal to provide the said facilities free of cost during the period;and
- (c) if so, the time by which a final decision in this regard is likely to be taken?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) Consolidated incidental charges are payable by State Governments / Union Territories for aid to civil authorities during natural calamities.
- (b) No, Madam.
- (c) Does not arise.